ANNEXURE-5

Name of the corporate debtor: M/s Shivkala Developers Private Limited;
Date of commencement of liquidation: 24.11.2021;
List of stakeholders as on: 29.01.2022
List of Operational creditors (Commence Procedure)

List of Operational creditors (Government Dues)

P	WUNK GO	w	2	-	N <sub>o</sub> .	
	Noida Authority(Jal Department)	Noida Authority	Duties & Taxes			
Lotal	State	State	Central	Central	Government	Details of Claimant
					Identification No. Date of receipt	
	1	,				Details of claim received
119150881	488715	92926274	7180592	18555300	Amount claimed	aim received
25735892 100%		,	7180592	18555300	Amount claimed Amount of claim	Details of claim admitted
	8	8	00	90	Nature claim	
	NA	NA	NA	NA	Amount covered Nature of by lien or claim attachment pending disposal	
	NN	NA	NA	NA	Whether lien / attachment removed? (Yes/No)	
			28.00%	72.00%	% share in total amount of claims admitted	
					Amount of contingent claim	
	NA NA	×	NA	NA	Amount of any mutual dues, that may be set off	
93414989	488715	92926274			Amount of claim rejected	
	NA	NA	NA	NA	Amount of claim under verification	
	The Claim received after the last date of submission of claim. Hence the claim is rejected.	The Claim received after the last date of submission of claim. Hence the claim is rejected.	No claim has been received during liquidation. Hence	No claim has been received during liquidation. Hence	Remarks, if any	

Liquidator of M/s Shivkala Developers Pvt. Ltd.
IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911
734, Lawyers Chamber Block, Western Wing,
Tis Hazari Court, Delhi-110054
Email Id:- sachanlawanalyst@gmail.com

Anup Kumar

(Amount in ₹)